

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).15444/2013

(From the judgement and order dated 04/02/2013 in CMWP No.65581/2012 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

RAJENDRA SINGH & ORS.

Petitioner(s)

VERSUS

ROMAN CATHOLIC DIOCESE OF AGRA LTD.& ANR

Respondent(s)

(With prayer for interim relief and office report)

Date: 07/04/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE GYAN SUDHA MISRA
HON'BLE MR. JUSTICE V. GOPALA GOWDA

For Petitioner(s) Mr. A. Sharan, Sr.Adv.
 Mr. Vivek Singh, Adv.
 Mr. Shivansh Singh, Adv.
 Mr. Manoj Kr., Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

At the request of the counsel for the
petitioners, list after two weeks.

The respondents, in the meantime, are at
liberty to appear in the matter.

(NAVEEN KUMAR)
COURT MASTER

(S.S.R. KRISHNA)
ASSISTANT REGISTRAR